351 Written Answers

[Translation]

Agro Based Industries

6800. S. ATINDER PAL SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any survey has been conducted or study paper has been prepared by Government regarding industrial units which can be established based on agricultural producer:

(b) if so, the details thereof:

(c) whether requisite world class technologies available for this purpose in the country:

(d) whether Government propose to reserve the licences for agro-based industrial units for the farmers or the cooperatives of the farmers only.

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b). Yes, Sir. Various studies are conducted from time to time for development of various sectors of Food Processing Industries including fruit and vegetable processing, meat processing, marine fisheries and Small Scale Industries etc.

(c) Yes, Sir.

(d) and (e). Government has not proposal at present to reserve the licence for agro-based industrial units for the farmers or the co-operatives of the farmers.

(f) Due to meagre utilisation of the

agricultural produce by the industry, it may not be advisable to adopt reservation policy.

[English]

Million wells Programme (Jeevandhara) for Scheduled Castes/Scheduled Tribes

6801. SHRI J. CHOKKA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that million wells programme (Jeevandhara) taken up for Scheduled Castes and Scheduled Tribes from 1988-89 has helped in upliftment of the weaker sections;

(b) if so, the number of pucca wells built for SCs/STs. State-wise so far;

(c) the funds still required for the remaining wells;

(d) whether Government would allocate additional funds to complete all the wells;

(e) whether this scheme would be a continued and other schemes taken up for the welfare of the weaker sections in rural India; and

(f) if so, the details thereof?

THE MINISTER OF STATE FOR RURAL DEVELOPMENT IN THE MINIS-TRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Yes, Sir.

(b) The number of wells reported to have been constructed under the Million Wells Scheme (the correct name of the Scheme) State-wise, so far, have been indicted in the Statement-A.

(c) and (d). The Million Wells Scheme (MWS) was launched during the year 1988-89. The requirement of resources for the